

RAJASTHAN HIGH COURT, JODHPUR

ORDER

No. Estt/HC/2021/232

Date : 23/06/2021

The resignation tendered by Shri Dharmraj Meena S/o Shri Sukh Dev Meena, Junior Judicial Assistant, Rajasthan High Court, Jaipur Bench, Jaipur is hereby accepted with effect from 22.03.2021.

BY ORDER


23.6.21

REGISTRAR (ADMN.)

No.1/A(iii)(a)(1)7/2021/1296

Date: 23/06/2021

Copy forwarded to the following for information and necessary action.

1. The Registrar (Admn./Class.), Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur.
2. Concerned Joint/Dy. Registrar, Rajasthan High Court, Jaipur Bench, Jaipur.
3. Senior Librarian, Rajasthan High Court, Jaipur Bench, Jaipur.
4. D.I.O, Computer Cell, Rajasthan High Court, Jodhpur with the direction to upload the same on the official website.
5. Concerned AOJ/AOs, Rajasthan High Court, Jaipur Bench, Jaipur.
6. Confidential Branch, Rajasthan High Court, Jodhpur.
7. Leave Clerk/ Bill Clerk/ Cashier, Rajasthan High Court, Jaipur Bench, Jaipur.
8. Concerned Shri Dharmraj Meena, Junior J.A., through the Registrar (Admn.), Rajasthan High Court, Jaipur Bench, Jaipur.
9. Personal file.


23.6.21

REGISTRAR (ADMN.)